

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:44
ANSWERED ON:22.11.2012
PROVISIONS FOR ACT APPRENTICES
Joshi Shri Pralhad Venkatesh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have issued definite provisions/ instructions for the recruitment of Act Apprentices;
- (b) if so, the details thereof;
- (c) whether these provisions/instructions are being strictly followed by all the zones/competent authorities in the Railways; and
- (d) if not, the steps taken/being taken by the Railways for ensuring strict compliance and also prevent violation thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) & (b) Yes, Madam. Railways have been advised to impart training to the candidates under the Apprentices Act 1961.
- (c) & (d) Imparting training to the candidates under the Apprentices Act 1961 is a statutory obligation and Railways have already been advised to train 16772 candidates under the Apprentices Act, 1961.